

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2005/12209/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Moushumi De,
District & Sessions Judge,
Bongaigaon.

Dated Guwahati, the 19th December, 2023.

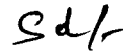
Sub:- **Casual Leave.**

Ref:- Letter No.DJB.I-11/2023/10553 dtd. 12.12.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.12.2023 and 15.12.2023, alongwith station leave permission, from the evening of 13.12.2023 till the morning of 16.12.2023**, has been granted. The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2005/12210/A dated , 19-12-23

Copy to.

- ✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

